

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1529
TO BE ANSWERED ON MARCH 04, 2020**

EXPENDITURE ON REDEVELOPMENT OF PARLIAMENT

NO. 1529. SHRI ANAND SHARMA :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has approved a proposal for building a new Parliament building and Central Vista buildings in use by Ministries and Departments of Government;
- (b) if so, the reasons therefor and the details of estimated expenditure;
- (c) whether any consultations with stakeholders including environmentalists, town planners, architects has been undertaken before the decision;
- (d) if so, the details and if not, the reasons therefor; and
- (e) whether any proposal for upgrading and retrofitting the existing Parliament building was considered for utilizing the parliament buildings ?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) : The Government had approved a proposal for making conceptual plan for development/ redevelopment of Central Vista. As per that plan, various projects such as new Parliament building and common central secretariat buildings have been planned.

(b) : Reasons

Parliament House building construction was started in 1921 and commissioned in 1927. Over the years, the parliamentary activities and the number of people working therein and visitors have increased manifold. Hence, the building is showing signs of distress and over utilization. Further, with the reorganization of constituencies, the number of Lok Sabha seats is likely to go up and the present building does not have any space to house any additional member. Further, additional office space in the newly constructed Annexe and Library Building is insufficient to meet the requirements.

Central Secretariat, at present, is spread over 47 buildings in Delhi, housing various Ministries, Departments, Attached and Subordinate Offices etc. There are more than 30 buildings/ plots in the Central Vista.

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There is shortage of working spaces, parking, amenities and services in the existing Central Government offices in the Central Vista. Further, recurring cost in modernization and retrofitting / refurbishing the existing spaces and infrastructures is a constant burden on the exchequer. As per the Non-Availability Certificate (NACs) issued by Directorate of Estate, there is a shortfall of about 3.8 Lakh sq.mt of office space in Central Vista which amounts to significant rental cost on hired spaces for Central Government offices. The spread of Central Government Ministries and Departments in different locations leads to inefficiencies and difficulty in coordination.

Estimated Expenditure:

The detailed design and drawings are under preparation and the detailed cost estimates shall be worked out once the drawings are finalized.

(c) & (d): Consultation with all stake holders, statutory bodies is a continuous process. Consultations with stakeholders including environmentalists, town planners, architects has been undertaken by the consultant appointed by the CPWD. Ministry has also held stakeholders consultations.

(e) : Existing Parliament building shall be utilized for various works related to Parliamentary functions, once it is structurally rehabilitated and renovated.
